

Date	Office Note	Order of the Tribunal
		O A No. 1533/04 <u>15.12.2004</u> <u>Hon'ble Mr. D.R. Tiwari A.M.</u> None appeared on behalf of the applicant even in the revised call. Sri A.K. Gaur learned counsel for the respondents is present. The O.A. is dismissed in default and for non prosecution.  A.M. Manish/-